

MA/551/87

(2)

in

OA/463/87

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

18.11.1987

Heard learned advocates Mr.K.K.Shah and Mr.P.N.Ajmera for Mr.J.D.Ajmera for the applicant and the respondent respectively. Amendment allowed as no objection by the respondent. Applicant to carry out the amendment within 10 days from the date of this order. Registry to take necessary action. With this MA/551/87 is disposed of. The respondent is allowed to file his reply to the amended application within three weeks from the date of this order and the applicant is allowed to file any rejoinder if he wishes to do so within 15 days thereof. The case may be posted for final hearing in August, 1988.

Prabh

(P.H.Trivedi)
Vice Chairman

Singh

(P.M.Joshi)
Judicial Member

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